

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4993

ANSWERED ON:07.05.2012

IMPORT DUTIES ON CARS

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of the number of cars imported alongwith the income generated by the Government and State Governments from such imports during each of the last three years, State-wise;
- (b) whether the Government has entered into an agreement with the European Union including a proposal to lower the import duties on the cars from the countries of European Union;
- (c) if so, the details thereof and the reasons therefor;
- (d) the details of the benefits likely to be accrued by the Government and the manner in which these benefits would be passed on to the consumers;
- (e) whether the Indian automobile manufacturers have opposed this agreement with the European Union; and
- (f) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The details of the number of cars imported by India are as under

YEAR	UNIT	QUANTITY
2009-10	Nos	4569
2010-11	Nos	10229
2011-12 (UPTO DEC11)	Nos	9083

Source: DGCIS

The details of the revenue collected on the cars imported by India are as under:

YEAR	Revenue collected (in crores)
2009-10	1070.31
2010-11	1971.38
2011-12	2742.34

Source: DoR

(b) to (f) The Government of India is negotiating a bilateral Broad Based Trade and Investment Agreement (BTIA) with the European Union (EU) and negotiations were launched in Brussels on 28-29 June, 2007 based on the recommendations of the High Level Trade Group at the 7th India-EU Summit in October, 2006 in Helsinki. So far fourteen rounds of negotiations have been held. Negotiations across various sectors are ongoing. Requests have been made by both sides on a variety of sectors including automobiles. Views of stakeholders are taken to determine negotiating positions with a view to ensure that the agreement, when concluded, will lead to enhanced bilateral trade in goods and services and investments.